

**IN THE HIGH COURT OF MADHYA PRADESH  
AT JABALPUR**

**BEFORE**

**HON'BLE SHRI JUSTICE AVANINDRA KUMAR SINGH**

**ON THE 5<sup>th</sup> OF JULY, 2024**

**CONTEMPT PETITION CIVIL No. 1316 of 2021**

*(JAGDISH SEN*

*Vs*

*SHRI SHASHANK MISHRA MANAGING DIRECTOR)*

**Appearance:**

*(NONE FOR THE PETITIONER)*

*(NONE FOR THE RESPONDENT)*

**ORDER**

None appeared for the petitioner, even in the passover round.

It appears that the petitioner has lost interest in prosecuting the matter.

Accordingly, the petition stands dismissed for want of prosecution.

**(AVANINDRA KUMAR SINGH)  
JUDGE**

VSG

